

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-51-2020**

Ms. X ... Petitioner

Versus

State of Goa & Anr. ... Respondents

Shri Ryan Menezes, Advocate for the Petitioner.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 10th September 2020****P.C. :**

Issue notice to the respondents, returnable on 22.09.2020.

DAMA SESHADRI NAIDU, J.

NH